

श्री राजीव
प्रति
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Declaration of Assets and Liabilities

Year 2021-2022

I, Satya narayan Naadani, son/daughter/wife of Ramesh RAM
aged 28 years, Rajiv belonging to Driver
service and presently working as Bihar Vichhan Sabha Patna.

give herein below the details of the assets (Immovable, moveable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	5,000/-	Shri. Sandeep	Shamvi Kati	Mangaly Kati	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, Bim vishwan mandal Patna. 9,000/-	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	NIL	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	1. 4 Wheeler BR-2679999 2. 2 Wheeler BR-24XIII		NIL	NIL	
(vi)	Jewellery (give details of weight and value)	3. 2 Wheeler BR-15F-1814	40 GRAMS 1,25,000/-	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	1-T.V.	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets:

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from Financial Institutions	SBI, Kishnapuri, Patna	8,5000/-
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CCBPR-1465F	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/GPF/PRAN No. :- 1101542242868

Gender :- M (M/F)

Date of Birth :- 1 2 0 2 1 9 9 4 (DD/MM/YYYY)

Class/Group :- FLP. (A/B/C)

Cadre :- Group- C

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Kaimur Bhabhanu

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Satya Narayan Gauram Rana

Name of Employee: Satya Narayan Gauram Rana

Place: Patna

Designation: Driver

Date: 17/02/22

Department: Bihar Legislative Assembly, Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Satya Narayan Gauram Rana